

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 229/ND/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

**NAME OF THE COMPANY: Davinder Kumar Ahluwalia & Anr. Vs. M/s
Summit Aviation Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

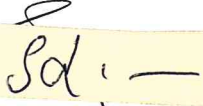
Present: Mr. Sanjay Bhatt and Ms. Srishti Kapoor, Advocates for IRP

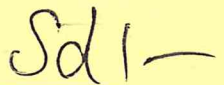
ORDER

An application has been filed by IRP bringing to the notice of the Bench, the total lack of cooperation by the ex-management of the Corporate Debtor. Details of the Business ^{are} also required from the Director General Civil Aviation, Safdarjung Airport, Delhi-110003 and SAR Aviation Pvt. Ltd., G +5 Building, IGI Airport, New Delhi-110037.

Notice be issued to the DGCA and SAR Aviation as well as to the Ex-Director, Mr. Neeraj Bhatia to be present in Court on the 24th November, 2017. Dasti.

To come up on 24th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)